

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO -3014  
ANSWERED ON - 26/03/2025

**NATIONAL SCHEDULED CASTES FINANCE & DEVELOPMENT CORPORATION (NSFDC)**

3014 SHRI CHANDRAKANT HANDORE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that Government has not allocated budgetary allocation for the National Scheduled Castes Finance & Development Corporation (NSFDC) in the previous financial year;
- (b) the manner in which Government plan to ensure the continuation of financial support and development programs for Scheduled Castes in the absence of such allocation;
- (c) whether Government is considering any alternative mechanisms or special packages to fulfill the objectives of NSFDC, if so, the details thereof; and
- (d) the timeline for reviewing and restoring funding for this critical institution?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) National Scheduled Castes Finance and Development Corporation (NSFDC) was provided an equity support of Rs.15.00 crore from Ministry of Social Justice and Empowerment in 2023-24.
- (b) to (d) For fulfilling the objective of NSFDC i.e. provide concessional loan assistance, NSFDC has been using its own resources mobilized through repayment of loans extended. Further, proposals from NSFDC for release of authorized share capital are reviewed from time to time.

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